Insurance Act, 1948, along with delay statement.

[Placed in Library. See No. L. T. 633/18/24]

- II. A copy each (in English and Hindi) of the following papers:-
 - (a) Financial Estimates and Performance Budget of the Employees' State Insurance Corporation (ESIC), New Delhi, for the year 2024-25, under Section 36 of the Employees' State Insurance Act, 1948.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

[Placed in Library. See No. L. T. 257/18/24]

Notification of the Ministry of Environment, Forest and Climate Change

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTIVARDHAN SINGH): Sir, I lay on the Table, a copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. G.S.R. 895(E)., dated the 15th December, 2023, publishing the Environment (Protection) Sixth Amendment Rules, 2023, under Section 26 of the Environment (Protection) Act, 1986, along with delay statement.

[Placed in Library. See No. L. T. 261/18/24]

Reports and Accounts of NSU, Imphal; and SAI, New Delhi for various years and related papers

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRIMATI RAKSHA NIKHIL KHADSE): Sir, I lay on the Table—

- (A) A copy each (in English and Hindi) of the following papers, under subsection (3) of Section 28 and sub-section 4 of Section 29 of the National Sports University Act, 2018:-
- (i) (a) Annual Report and Accounts of the National Sports University (NSU), Imphal, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above University.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) (a) Annual Report and Accounts of the National Sports University (NSU),

Imphal, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above University.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iii) (a) Annual Report and Accounts of the National Sports University (NSU), Imphal, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above University.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iv) (a) Annual Report and Accounts of the National Sports University (NSU), Imphal, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above University.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (v) (a) Annual Report and Accounts of the National Sports University (NSU), Imphal, for the year 2021-22, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above University.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. For (i) to (v) See No. L. T. 262/18/24]

- (B) A copy each (in English and Hindi) of the following papers: -
 - (a) Annual Report and Accounts of the Sports Authority of India (SAI), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Authority.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

[Placed in Library. See No. L. T. 263/18/24]

Report and Accounts (2021-22) of NERAMAC, Guwahati, Assam and related papers

THE MINISTER OF STATE IN THE MINISTRY OF DEVELOPMENT OF NORTH